

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 78 of 2012**

**Dated : 23<sup>rd</sup> April, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**  
**& Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. Pawan Upadhyay,  
Mr. Indiroja Deysarkar

Counsel for the Respondent (s): Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.2 & 7

**ORDER**

**Admit.** Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2 & 7. Notice to be issued to the other Respondents returnable on 18.05.2012. Dasti service is permitted.

Post the matter on **18.05.2012**. In the meantime, reply be filed by the Respondent No.2 & 7 on or before 10.05.2012 after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/vs